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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Damos Trading Company Pvt. Ltd.
V/s.
Ace Gum Industries Pvt. Ltd. & Ors.s

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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① Miss. Rishika Rajadryaksha
i/b Economic Laws Practice
for the Petitioners

Rishika

Dinesh Bhatia i/b Manilal
Kher Ambala & Co for the Respondent

Dinesh

ORDER
TCP 37/397-398/NCLT/MB/MAH/2015

For having the Petitioner Counsel reported that Settlement is likely to happen, at her request, list this matter on 19.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)